

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **13.04.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.00 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1097/2024 (For Stay) in Comp App (AT) (CH) No. 73/2024	Amit Sanghi & Anr. Vs Sanghi Spinners India Limited & 7 Ors	Mr. Aslam Ahmed	Mr. Yogesh Jagia- R3 Mr. Sharad Sanghi R4 R5
2.	IA No. 135/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 54/2026 To dispense with IA No. 136/2026 For Stay IA No. 137/2026	Harish Shah Vs Ramakrishnan Sadasivan, RP, Lokaa Developer Pvt Ltd WITH	Mr.S Sathiyarayanan	Mr. Ravi Rajagopalan
3.	IA No. 142/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 56/2026 To dispense with IA No. 141/2026 For Stay IA No. 143/2026	Avantika P Mehta & 5 Ors. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr.S Sathiyarayanan	Mr. Ravi Rajagopalan

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 151/2026 For Stay IA No. 462/2026	S. Kannaiah Reddy Vs Venkatakrisnan R RP of Kannaiah Reddy & Anr. WITH	Mr. VK Sajith	
5.	Comp App (AT) (CH) (Ins) No. 152/2026 For Stay IA No. 465/2026	Yamuna Kannaiah Reddy Vs Venkatakrisnan R RP of Yamuna Kannaiah Reddy & Anr.	Mr. V Ravi Kumar	

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in